

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

M.A. 750/94. in O.A. 842/91.

Dt. of Decision: 22-9-94.

- 1. Secretary to Government Department of Posts Union of India, New Delhi.
- The Chief Postmaster General, Hyderabad.
- 3. The Director of Accounts (Postal) Hyderabad.

.. Petitioners/ Respondents.

۷s

M.A. Rasheed Siddiqui

. Respondent/ A pplicant.

Counsel for the Astitioners/

Respondents.

: Mr. N.V.RAGHAVA REDDY,

Addl.CGSC.

Counsel for the Respondent/

Applicant.

: Mr. KSR Anjaneyulu

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

..2

MA 750/94 842/91.

Dt. of Order: 22-9-94.

(Order passed by Hon'ble Shri A.V.Haridasan, Member (J)).

This Miscellaneous Application seeking extention of time for implementing the Judgment passed in the Original Application is filed after the κ specefied in the Judgement for If the Miscellaneous Applicants had implementation was over. any difficulty in implementing the directions, they should have x filed the Miscellaneous Application seeking enlargement of time for implementing the decision passed in G.A. well within This having been not done, we dismiss the M.A. order as to costs.

Member (A)

(A.V.HARIDASAN) Member (J)

Dt. 22nd September, 1994. 1994.

avl/

DEPUTY RÉGI

Copy to:

- The Secretary to Government, Department of Posts, Union of India, New Delhi.
- The Chief Postmaster General, Hyderabad.
 The Director of Accounts(Postal), Hyderabad.
- 4: One copy to Mr.N.V.Raghava Reddy, Addl.CGSC, CAT, Hyderabad.
- 5. One copy to Mr.K.S.R.Anjaneyulu, Advocate, CAT, Hyderabad. 6. One copy to Library, CAT, Hyderabad, 7. One spare copy.

YLKR

Typed by Checked by

Compared by Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(J)

· AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(4

Dated:__ 22-9-99

ORDER/JUDGMENT.

M.A./R.P/E.P/No. 750/94

in

O.A.NO. 842/91.

T.A.NO.

(W.P.NO.

Admitted and Interim Directions

Allowed.

Disposed of with Directi

MA Dismissed.__

Dismissed as withdrawn. Dismissed for Default.

Rejected Ordered.

No order as to costs.

